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C. A. T. Bench, JAIPUR

Date of Order

Orders

19.10.93

Sh. R. N. Mathur, counsel for the applicant
Sh. U. D. Sharma, counsel for the respondents.

Heard the learned counsel for the parties. The learned counsel for the applicant has admitted that the applicant has already been granted the relief claimed in regard to confirmation and seniority and therefore this OA has become infructuous.

This OA is dismissed as having become infructuous. There shall be no order as to costs.


(O. P. Sharma)
Administrative Member


Gopal Krishna
Member (Judicial)

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Applicant and 9 up

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26.10.93

